

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 118**  
**(IB)-603(PB)/2019**

**IN THE MATTER OF:**

Mrs. Bhupinder Kaur

.... Applicant/petitioner

Vs.

M/s. Piyush Colonisers Ltd.

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 17.05.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the petitioner:

Mr. Akshay Srivastava, Adv.

For the respondent

Mr. Praveen Mittal, Mr. Kunal Kher, Adv.

**ORDER**

For order see, CP No. (IB)-1418(PB)/2018.

17.05.2019.  
Aarti Makker